		Name of	the corporate d	lebtor: T & U S	systems A	utomobiles Privat	e Limited; Date of		nexure-1 of CIRP: 09.01.	2024 and	order received	/communicated or	1 29.01.2024; List of cr	editors as on: 25.0	6.2024	
						List	of secured financia	al creditors belo	nging to any clas	ss of credit	tors (Amount i	n ₹)				
SI. No.		Details of claim received			Details of claim admitted							Amount of	Amount of any mutual	Amount of claim	Amount of claim	
		Date of receipt	Amount claimed	d Amo clain admi		Nature of claim		Amount covered by guarantee		% of vot CoC	ing share in	contingent claim	dues, that may be set- off	not admitted	under verification	any
			•						NIL			•		•		
		Name	of the corporate	e debtor: T & U	Systems	Automobiles Priv	ate Limited ; Date		nexure-2 nt of CIRP: 09.0	01.2024 or	der received/c	ommunicated on 2	29.01.2024; List of cred	litors as on: 25.06.	2024	
						List of	f unsecured financ	ial creditors bel	onging to any cl	ass of cred	litors (Amount	in ₹)				
SI. No.	creditor	Details of claim Details of			of claim admitted						Amount of contingent	Amount of any mu dues, that may be s		not Amount of under verif	claim Remarks, i	if any
		Date of receipt	Amount claimed	Amount of clair admitted	m Nature	of claim	Amount cov by guarantee		% of votin in CoC	ng share	claim	off				
			•					•	NIL			•	•	•	•	